

Annexure - 5

List of Other Creditors

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)											
S.No.	Name of Claimant	Name of the Unit Holder	Details of Claim Received		Details of Claim Admitted						Amount of Claim Not Admitted
			Date of receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC	
1	IIFL	Mr. AKHLESH CHANDRA YADAV	23-04-2024	1,56,38,734	-	Unsecured	NA	NA	No	-	1,56,38,734
		Mr. MUDIT PATHAK									
		Mr. Zaki Anwer									
		Mr. YATENDRA SINGH									
		Mr. Dr.SHRINIWAS YADAV									
		Mr. PRADEEP YADAV									
		Mr. PRAMOD KUMAR									
		Mr. SHIRISH GAUR									
		Mr. SUMIT KAMBOJ									
		RICOH GLASS CO									
		Mr. SHUKLA AMITKUMAR RAMAKAN									
2	Indian Bank	Mrs Anju Titus	06-11-2024	10,90,000	-	Unsecured	NA	NA	No	0	10,90,000
				1,67,28,734							1,67,28,734